Supplementary Cause List-3 Sr. No. 1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

EMG-WP(C) No. 11/2020, EMG-CM No. 20/2020

Dr. Sovia Anand

....Petitioner (s)

Through: - Mr. Pawan Dev Singh, Advocate (on Video Call from residence in Jammu)

V/s

B.O.P.E.E. and another

....Respondent(s)

Through: - Mr. F. A. Natnoo, AAG

(on Video Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 19.05.2020

Vide order 18.05.2020, the Division Bench of this Court while setting aside the order dated 11.05.2020 has ordered that the writ petition be decided finally on or before 26.05.2020. Pursuant to the directions the matter was partly heard.

List for continuation tomorrow i.e. on 20.05.2020 at 12.30 p.m.

(RAJNESH OSWAL) JUDGE

Jammu 19.05.2020 (Muneesh)